

(29)

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

C.P. No.334/2004 In  
O.A. No.1049/2003

New Delhi this the 26<sup>th</sup> day of July, 2006

**Hon'ble Shri V.K. Majotra, Vice Chairman (A)**  
**Hon'ble Shri Mukesh Kumar Gupta, Member (J)**

Ulaganathan.P  
S/o Perumal.G  
R/o F-4, New Hostel, IIMC,  
Aruna Asaf Ali Marg,  
New Delhi-110 067.

-Applicant

(None Present)

Versus

1. Shri A.N. Tiwari, Secretary,  
Union of India,  
Ministry of Personnel, Public  
Grievances and Pension,  
Department of Personnel and Training,  
New Delhi.
2. Shri Mata Prasad, Chairman  
Union Public Service Commission,  
Dhaulpur House, Shahjahan Road,  
New Delhi.

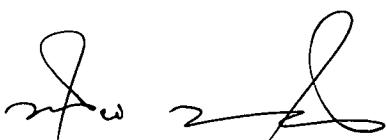
-Respondents

(By Advocate: Shri VSR Krishna)

**ORDER (Oral)**

**Hon'ble Shri V.K. Majotra, Vice Chairman (A)**

Shri V.S.R. Krishna, learned counsel of respondents has filed a copy of respondents' order dated 14.07.2006 to the effect that applicant has been allocated to Post & Telegraph Finance & Accounts Service, Group 'A' service on the basis of Civil Services Examination, 2001. As such, compliance of Tribunal's directions contained in order dated 13.10.2003 has been effected. C.P. is dropped and notice issued to Respondent No.1 is discharged.

  
(Mukesh Kumar Gupta)  
Member (J)

  
(V.K. Majotra)  
Vice Chairman (A)

cc.